

**CENTRAL ADMINISTRATIVE TRIBUNAL  
KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata**

**ORDER SHEET**

COURT NO. : 1

05.03.2021

M.A./350/276/2020

O.A./350/483/2016

(EXTN.OF TIME)

ITEM NO:31

FOR APPLICANTS(S) Adv. :

S E RAILWAY  
-V/S-  
HARIPADA PATRA

Mr. R. D. Roy, (respondents in O.A)  
Mr. S. Banerjee

FOR RESPONDENTS(S) Adv.:

Mr. S. Samanta (applicant in O.A).

**LIBRARY**

Notes of The Registry	Order of The Tribunal
	<p>Heard Id. counsel for both sides.</p> <p>2. Id. counsel for the applicant in M.A submits that the orders of the Tribunal have been complied with.</p> <p>3. Since the directions have been complied with, M.A for extension of time has become infructuous and is disposed of as infructuous.</p> <p>4. The applicant is at liberty to agitate afresh, if further aggrieved.</p> <p>5. Instructions/memo dated 28.02.2021 produced by Id. counsel Mr. R. D. Roy, is taken on record.</p> <p></p> <p>(DR. NANDITA CHATTERJEE) MEMBER(A)</p> <p></p> <p>( BIDISHA BANERJEE) MEMBER (J)</p> <p>SS</p>